

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 20 of 2019

IN THE MATTER OF:

**Federation of Gujarat State Chemists and
Druggists Association
Vs.**

.....Appellant

The Competition Commission of India & Ors.

.....Respondents

Present :

None

O R D E R

22.04.2019 - In spite of repeated calls, nobody appears on behalf of the Appellant. The appeal is accordingly dismissed for non-prosecution.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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